

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN STARRED QUESTION NO 3414**  
TO BE ANSWERED ON 18.12.2015

**WELFARE AND REHABILITATION OF WIDOWS**

3414 SHRI R. GOPALAKRISHNAN  
COL. SONARAM CHOUDHARY  
SHRI ARJUN MEGHWAL  
SHRI G. HARI  
PROF. SUGATA ROY  
DR. A. SAMPATH  
SHRI ANTO ANTONY  
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government maintains any data about number of widows in the country and if so, the details thereof;
- (b) whether the Government implements or proposes to formulate any scheme for the welfare and rehabilitation of widows including their re-marriage alongwith establishment of widow homes and imparting training to them;
- (c) if so, the details thereof indicating the financial assistance provided thereunder during each of the last three years and the current year;
- (d) whether the Government has received any proposal from Non-Governmental Organisations (NGOs) for their rehabilitation/re-marriage, if so, the details thereof and the action taken thereon; and
- (e) whether the Government also proposes to formulate a national policy and national cell for widows and if so, the details thereof ?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) Office of the Registrar General, India conducts decadal Population Census wherein data on widows is collected. As per Census 2011, there are 4,32,61,478 widows in the country. State/UT wise number of widows is given in **Annexure-I**.

- (b) Ministry of Women and Child Development is implementing two shelter based Central Sector Schemes namely Swadhar and Short Stay Home for rehabilitation of women in difficult circumstances who are without any social and economic support. The main objective of the scheme is to provide primary needs of shelter, food, clothing and medical care. The scheme also provides for skill training and counseling. The implementing agencies eligible for assistance are Social Welfare/Women and Child Welfare Departments of State Governments, Women Development Corporations and Voluntary Organisations. At present 311 Swadhar Homes are functional across the country providing rehabilitation services for more than 17000 and 322 Short Stay Homes accommodating 9660 women who are in need.
- (c) Details of grant released to the implementing agencies under these two schemes in the last three years and the current year are at **Annexure-II and Annexure-III.**
- (d) & (e) As stated at para (a) and (b) two schemes Swadhar and Short Stay Home are running for rehabilitation of women in difficult circumstances and funds are released to implementing agencies including voluntary organizations for running these homes as per schematic norms.

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**ANNEXURE I****STATEMENT REFERRED TO PART (A) OF REPLY TO LOK SABHA UNSTARRED QUESTION No.3414 FOR 18.12.2015****STATE WISE NUMBER OF WIDOWS IN THE COUNTRY**

<b>Sl. No.</b>	<b>Name of the State/UTs</b>	<b>Number of widows as per Census 2011</b>
1.	Andhra Pradesh	42,97,481
2.	Assam	11,56,042
3.	Andaman & Nicobar Islands	12,525
4.	Arunachal Pradesh	31,787
5.	Bihar	22,38,793
6.	Chandigarh	24,496
7.	Chattishgarh	9,73,787
8.	Dadra & Nagar Haveli	7,378
9.	Daman & Diu	6,816
10.	Delhi	4,56,613
11.	Gujarat	20,15,742
12.	Goa	77,935
13.	Haryana	7,73,297
14.	Himachal Pradesh	2,93,475
15.	Jharkhand	10,27,878
16.	Jammu & Kashmir	2,83,650
17.	Karnataka	1,91,400
18.	Kerala	20,10,984
19.	Lakshadweep	2,448
20.	Madhya Pradesh	21,60,609
21.	Maharashtra	45,20,764
22.	Manipur	77,990
23.	Mizoram	28,569
24.	Meghalaya	84,825
25.	Nagaland	39,496
26.	Odisha	16,12,627
27.	Punjab	9,28,158
28.	Puducherry	73,579
29.	Rajasthan	19,83,634
30.	Sikkim	13,717
31.	Tamil Nadu	38,56,398
32.	Tripura	1,64,969
33.	Uttar Pradesh	48,56,188
34.	Uttarakhand	3,87,215
35.	West Bengal	37,92,184
	<b>Total</b>	<b>4,32,61,478</b>

## ANNEXURE-II

## STATEMENT REFERRED TO IN REPLY TO PART(c) OF LOK SABHA UNSTARRED QUESTION No.3414

## FOR 18.12.2015 REGARDING WELFARE AND REHABILITATION OF WIDOWS (Fund released under Swadhar Scheme)

(Rupees in lakhs)

Sl. No	Name of States	Amount released 2012-13	Amount released 2013- 14	Amount released 2014-15	Amount released 2015-2016 as on 14.12.2015
1.	Andhra Pradesh	88.51	184.77	93.78	41.20
2.	Assam	112.96	97.98	128.91	11.5
3.	Andaman & Nicobar Islands	0	0	0	0
4.	Arunachal Pradesh	0	0	0	0
5.	Bihar	0	33.01	0	0
6.	Chandigarh	0	0	0	0
7.	Chhatisgarh	7.11	7.17	7.00	5.26
8.	Dadra & Nagar Haveli	0	0	0	0
9.	Daman & Diu	0	0	0	0
10.	Delhi	0	0	0	0
11.	Gujarat	44.46	27.75	19.20	4.85
12.	Goa	0	0	0	0
13.	Haryana	21.98	9.07	0	0
14.	Himachal Pradesh	0	0	0	0
15.	Jharkhand	21.40	7.79	28.58	0
16.	Jammu & Kashmir	0	20.23	5.99	9.71
17.	Karnataka	293.17	270.96	268.04	30.14
18.	Kerala	15.61	16.10	20.79	0
19.	Lakshadweep	0	0	0	0
20.	Madhya Pradesh	126.93	114.58	76.12	34.00
21.	Maharashtra	321.02	301.49	279.06	15.84
22.	Mizoram	3.10	8.64	2.51	2.48
23.	Manipur	165.14	148.52	106.63	34.20
24.	Meghalaya	0	0	0	0
25.	Nagaland	0	0	0	0
26.	Odisha	465.96	16.20	104.86	235.18
27.	Punjab	1.60	1.80	0	0
28.	Puducherry	0	0	0	0
29.	Rajasthan	47.53	58.65	23.35	9.36
30.	Sikkim	0	0	0	0
31.	Tamil Nadu	101.82	120.63	38.53	12.49
32.	Telangana	-	-	74.85	47.78
33.	Tripura	0	0	0	0
34.	Uttar Pradesh	402.73	144.39	247.03	253.49
35.	Uttarakhand	48.39	0	60.91	3.63
36.	West Bengal	73.73	128.81	74.18	25.78
	<b>Total</b>	<b>2363.15</b>	<b>2018.55</b>	<b>1660.32</b>	<b>776.89</b>

**STATEMENT REFERRED TO IN PART (c) OF REPLY TO LOK SABHA UN-STARRED QUESTION NO. 3414 FOR  
18.12.2015 REGARDING WELFARE AND REHABILITATION OF WIDOWS (Fund released under SHORT  
STAY HOME SCHEME) (Rupees in lakhs)**

Sl. No.	Name of the State	Amount released 2012-2013	Amount released 2013-2014	Amount released 2014-2015
1.	Andhra Pradesh	340.07	332.17	85.23
2.	Assam	108.85	116.29	90.36
3.	A & N Islands	0	0	0
4.	Arunachal Pradesh	14.96	9.28	8.52
5.	Bihar	51.73	217.99	51.74
6.	Chandigarh	2.28	5.01	4.46
7.	Chattishgarh	17.45	35.44	23.06
8.	Dadrar & Nagar Haveli	0	0	0
9.	Daman & Diu	0	0	0
10.	Delhi	14.71	18.63	2.71
11.	Gujarat	20.02	21.41	8.69
12.	Goa	4.37	7.03	0.19
13.	Haryana	34.50	9.98	7.63
14.	Himachal Pradesh	0	0	0
15.	Jharkhand	15.04	8.16	10.70
16.	Jammu & Kashmir	12.49	11.98	6.03
17.	Karnataka	311.63	246.54	14.60
18.	Kerala	31.68	40.60	15.26
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	148.45	139.29	114.55
21.	Maharashtra	272.29	275.42	126.91
22.	Manipur	60.26	40.16	42.17
23.	Mizoram	7.92	4.68	9.02
24.	Meghalaya	0	0	0
25.	Nagaland	14.63	7.76	6.19
26.	Odisha	312.94	309.37	173.43
27.	Punjab	23.01	14.82	11.29
28.	Puducherry	2.23	10.07	2.32
29.	Rajasthan	28.85	23.44	19.88
30.	Sikkim	4.84	5.83	3.87
31.	Tamilnadu	333.37	343.57	234.21
32.	Telangana	-	-	130.14
33.	Tripura	37.45	44.24	23.85
34.	Uttar Pradesh	344.38	342.27	249.49
35.	Uttarakhand	49.21	63.99	42.13
36.	West Bengal	240.44	281.89	146.76
	<b>TOTAL</b>	<b>2860.05</b>	<b>2987.31</b>	<b>1810.16</b>

During the financial year 2015-2016 sanction/released amount is NIL.

